

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1179(CHE)/2024**

**PETITION NUMBER : CP(IB)/1269(CHE)/2019**

**NAME OF THE APPLICANT : Ramela Rangasamy, (Liquidator)  
(Hydrolina Biotech Pvt Ltd)**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Reg 15 of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. Ganesh Arnala for the Applicant

This IA has been filed to take on record the 9<sup>th</sup> Progress Report for the quarter ended 31.03.2024. The same is taken on record subject to all just exceptions.

**IA(IBC)/1179(CHE)/2024 is accordingly disposed off.**

**-Sd-  
RAVICHANDRAN RAMASAMY  
Member (Technical)**

**-Sd-  
JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk